

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ALCHEMIST TOWNSHIP INDIA LIMITED OPERATING IN REAL ESTATE AT
NEHRU PLACE, NEW DELHI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Alchemist Township India Limited CIN No. U70100DL2006PLC263246 PAN No. AAKCS7616K
2.	Address of the registered office	Flat No.1511 (Front Portion) Hemkunt Chambers, 89, Nehru Place, New Delhi, South Delhi - 110019
3.	URL of website	www.atilinsolvency.com
4.	Details of place where majority of fixed assets are located	1. Land at Village-Shekwan, Tehsil-Jira, District-Ferozpur, Punjab 2. Lands at Block: Andal, Gram Panchayat: Dakshinkhanda, Mouza: Dakshinkhanda, District: Burdwan, West Bengal and Block: Andal, Gram Panchayat: Andal, Mouza: Tamla, District: Burdwan, West Bengal
5.	Installed capacity of main products/ services	Real Estate Project
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending mail to atil.cirp@gmail.com All required information are available at: www.atilinsolvency.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending mail to atil.cirp@gmail.com Also available at: www.atilinsolvency.com
10.	Last date for receipt of expression of interest	22.01.2023
11.	Date of issue of provisional list of prospective resolution applicants	28.01.2023
12.	Last date for submission of objections to provisional list	02.02.2023
13.	Process email id to submit EOI	atil.cirp@gmail.com



Devendra Singh
Resolution Professional
In the matter of Alchemist Township India Ltd
REGN. NO.: IBBI/PA-002/IP-N00001/2016-17/10001
ADDRESS: Assotech Business Cresterra, Office No. 216,
2nd Floor, Sector-135, Noida, Uttar Pradesh-201305
Email: dev_singh2006@yahoo.com; atil.cirp@gmail.com
Mob- 9810331877, 9810339416
Validity of Authorization for Assignment (AFA): 11.01.2023

07th January, 2023
Noida